

of Yugoslavia, Mr. Josip Vrhovec, conveyed his gratitudes to the Minister for External Affairs of India for the warm hospitality accorded to him and the members of his delegation during their stay in India. He extended an invitation to the Minister of External Affairs of India, Shri P. V. Narasimha Rao to pay an official visit to Yugoslavia. The invitation was accepted with pleasure.

Conversion of Ankleshwar-Rajpipla Line

1333. SHRI R. P. GAEKWAD: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Western Railway has carried out a preliminary engineering-cum-traffic survey for conversion from narrow gauge to broad gauge sections between Chhotaudepur and Pratapnagar on the Vadodara division of the Western Railway;

(b) whether the said traffic survey has been completed and a report submitted to the Railway Board;

(c) if so, when it was submitted; and

(d) whether Government would take an early decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) to (d). Only a traffic survey was conducted in 1970 for conversion of Pratapnagar-Chhotaudepur—Tankhala NG line (137 Kms.) into M.G. The survey revealed that conversion was not justified. With the declaration of the award of the Narmada Water Disputes Tribunal in 1978, the Government of Gujarat have asked for a survey for conversion of this line as also of the Ankleshwar-Rajpipla NG section (63 kms.) into B.G., as these would serve the Narmada Project for transportation of materials. The State Government have been advised that this can be taken up as a deposit survey at their cost.

Proposal to Educate Legislators on Population Control

1334. SHRI K. MALLANNA: Will the Minister of HEALTH be pleased to state:

(a) whether there is any proposal under the consideration of Government to educate legislators too on population control;

(b) if so, the details regarding the scheme of Government in this behalf;

(c) whether Government are aware of the suggestions made in this behalf in a Seminar organised in February, 1980 in Delhi on 'Law as an instrument of Population Control' in India;

(d) if so, the reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI N. HAR RANJAN LASKAR): (a) There is no proposal under consideration of the Government to educate legislators on population control.

(b) The question does not arise.

(c) The salient features of the suggestions made at the Seminar are given in the Press Release dated 11-2-80 issued at the end of the Seminar by the Director of the Project, a copy of which it attached.

(d) The Government has not received a full report from the organisers of the Seminar. While due consideration will be given to all helpful suggestions, it is the firm view of the Government that Family Planning needs to be promoted among our people only through education and motivation. Demand for services as may be generated in this regard will, however, be met by suitable expansion of the delivery system.

U.N. PROJECT OF LAW AND POPULATION STUDY IN INDIA

National Seminar on Law as an Instrument of Population Control in India.

The three day Seminar on Law as an Instrument of Population Control